

GOVERNMENT OF NCT OF DELHI
DEPARTMENT OF TRADE & TAXES
VYAPAR BHAWAN, NEW DELHI
(ADMINISTRATION BRANCH)

No.F.III/7/CST/Misc./2000/Estt./7025-29

Dated : 08.07.2011

ORDER

Consequent upon re-designation of Shri U.K. Tyagi as Special Commissioner and relieving of Shri S.S. Gill, Addl. Commissioner from this Department and joining of Shri Ravinder Dhall as Joint Commissioner in the Department and therefore, in partial modification of earlier work allocation orders, the Competent Authority is pleased to order the re-distribution of Objections under the DVAT Act, 2004 and Appeals and Revisions under DST/CST Act amongst the following officers with immediate effect as under:

S. No.	Name of the officer Transferred from To		Zone	Category
1	Smt. Rita Kumar, Spl. Commr.-I	Sh. U.K. Tyagi, Spl. Commr-IV	II to VI	<u>Objections</u> Above Rs. 15 lac
2	Sh. S.P. Singh, Spl. Commr-III	Sh. U.K. Tyagi, Spl. Commr-IV Sh. S.A. Awaradi, Spl. Commr-II	I Spl. Zone	-- do -- -- do --
3	Sh. U.K. Tyagi, (then ACIT)	Sh. Indu Shekar Mishra, Addl. Commr,	KCS (Group V & VI) V VI	<u>Objections</u> Rs. 50 K to 15 lac <u>Appeals</u> Rs. 50 K to 15 lac Upto Rs. 50 K
4	Sh. S.K. Singh, Addl. Commr	Sh. Indu Shekar Mishra, Addl. Commr	V	<u>Objections</u> Upto Rs. 50 K
5	Sh. S.S. Gill, (since relieved)	Sh. Indu Shekar Mishra, Addl. Commr	Spl. Zone W-90, 92 to 95 and Spl. Zone	<u>Objections</u> Rs. 50 K to 15 lac <u>Appeals</u> Rs. 50 K to 15 lac
6	Sh. Rajesh Kumar, Jt. Commr	Sh. Ravinder Dhall, Jt. Commr.	X	<u>Objections</u> Up to Rs. 50 K

The above work allocation shall be in addition to the duties already assigned to the aforesaid officers except the above re-distribution.

(Rajesh Kumar)
Joint Commissioner (HR)

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Copy for information to the :

1. PS to Commissioner, Trade & Taxes.
2. All Spl./Addl./Jt. Commissioner, Trade & Taxes.
3. DCA/Sr. Accounts Officer/All Branch Incharges/VATOs/AVATOs/EDP Manager/Asstt. Director (R&S).
4. Guard file.
5. President, Delhi Sales Tax Bar Association, 2nd Floor, Trade & Taxes.

(Rajesh Kumar)

Joint Commissioner (HR)